(ii) Indigenous production of pesticides is being encouraged.

(iii) Extension efforts to educate the farmers regarding correct uses of pesticides.

(iv) Pesticides distribution system has undergone change from single channel to multi-channel distribution system.

(v) Subsidy is being extended for plant protection measures including the cost of pesticides on identified crops.

Guidelines Regarding Stray Dogs

3281. DR. VASANT KUMAR PANDIT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the Animal Welfare Board had issued guidelines to State Government regarding the catching and destruction of stray dogs in a humane manner by local authorities;

(b) whether the attention of Government was drawn to the fact that these guidelines were not being properly implemented by the Bombay Municipal Corporation;

(c) whether it is a fact that recently Government have requested the Maharashtra Government to instruct the Bombay Municipal Corporation to follow the guidelines scrupulously; and

(d) if so, whether Government have received any report from the Maharashtra Government as to what action the Bombay Municipal Corporation has taken to implement these guidelines?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) Yes, Sir. Animal Welfare Board, Madras had issued circular letter dated 19th October, 1976 to the Chief Secretaries of all the State Governments and Union Territories forwarding the recommendations made by the Executive Committee of the Animal Welfare Board at its 40th meeting held in Madras on 15th March, 1976 regarding problems of stray dogs and pet dogs, for implementation.

(b) to (d). The information is being collected and will be laid on the Table of the House.

खाद्यान्नों की ढुलाई

3282. **श्री दयाराम शाक्य :** क्या कृषि मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार की वर्तमान नीति के अन्तर्गत खाद्यान्नों की एक जिले से दूसरे जिले तथा एक राज्य से दूसरे राज्य में निर्बाध ढुलाई पर कोई रोक है;

(ख) यदि हां, तो क्या सरकार को पता है कि खाद्यान्नों से लदे सैंकड़ों वैगन जनवरी, 1982 में और फरवरी, 1982 के आरम्भ में उत्तर प्रदेश के मैनपुरी जिले से अन्य राज्यों को भेजे गये थे;

(ग) ऐसा कैसे हो सका कि उक्त खाद्यान्न जिले और राज्य के बाहर भेजा जा सका; और

(घ) क्या सरकार का विचार उत्पादकों तथा उपभोक्ताओं के हितों को ध्यान में रखते हुए खाद्यान्नों की ढुलाई से रोक हटाने का है;

कृषि तथा ग्रामीण विकास मंत्रालयों में उप मंत्री (कुमारी कमला कुमारी) : (क) देश में खाद्यान्नों के निर्बाध संचलन पर कोई रोक नहीं है लेकिन उत्तर प्रदेश, हरियाणा, पंजाब, राजस्थान, गुजरात और पश्चिमी बंगाल की सरकारों ने अपने राज्यों से बाहर धान के संचलन पर रोक लगा दी है । ऐसा इसलिए किया गया है ताकि अधिक से अधिक वसूली की जा सके ।